

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 81/252//HDB/2018
NAME OF THE COMPANY	PHS Agritech Private Limited
NAME OF THE PETITIONER(S)	PHS Agritech Private Limited
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. MUNEYYA	PCS	9848168826	N. Muneyya
		Muneyya@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard N.Muneyya learned PCS for the Petitioner;

RoC report has received, post the case for final hearing on 08.03.2018.


MEMBER (TECH)


MEMBER (JUDL)